

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/740/2020 IN CA/383/2020
NAME OF PETITIONER : Propel Holdings LLP
NAME OF RESPONDENT : Roc, Chennai
SECTION : Rule 11 Of NCLT Rules 2016

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CA/383/2020

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ORDER

None appears for the Petitioner. In the circumstances post this matter on **19.04.2021**
for the appearance of the Petitioner.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)